

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 73 of 2013 & IA 116 of 2013

Dated : 19th August, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Assam Power Distribution Company Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission ...Respondent(s)
& Ors.

Counsel for the Appellant(s) : Mr. Buddy A Ranganadhan

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

CORRIGENDUM

It is mentioned by Mr. Buddy A. Ranganadhan, learned counsel for the appellant that Appeal No. 73 of 2013 was listed before this Bench on 12th August, 2013 wherein the next date of hearing is inadvertently mentioned as 21st August, 2013 instead of 23rd August, 2013. Learned counsel for the appellant requests for issuance of corrigendum.

In view of above inadvertent error in noting down the date, the necessary corrigendum may be issued. The appeal may now be listed for hearing on **23rd August, 2013.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member